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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao Vittanala,**
2. Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
Dairy No.2051/BB/2 018	For dismissal	Sec 252	M/s GreenPort Agro Food Park Pvt Ltd	Shruthi nanadak umar PCS	ROC	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s :

Shruthi N
Practising Company Secretary
9886 894012

Petitioner

Shruthi N.

RESPONDENT/s :

ORDER

Heard Ms. Shruthi Nanadak Learned Counsel for the Petitioner

Post the case on 11.10.2018.

[Signature]
Member(T)

[Signature]
Member(J)